## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 1/17 along	- 2	Hearing	621A	Hippocampus Learning Centres Pvt. Ltd.
with TP	1			
138/16		-		

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	MEENAKSHI	BHAVANA CHAKRAGIRI	Churchilo	
	LAKSHMANAN			
	9538420294			

Representative of PCSis present. She undertakes to file copy of the affidavit of the Director in this case in the Registry. She is directed to file the sme in the Registry.

List it on 09.10.2017 subject to filing of the copy of the affidavit of the Director to the effect that the Director has refunded the amount to the Company.

MEMBER (J)